HIGH COURT OF JHARKHAND AT RANCHI.

NOTICE

Dated: 10.06.2024

This is for the information of the learned members of the Bar that

the Hon'ble Supreme Court of India has proposed to hold a Special Lok

Adalat from 29th July to 3rd August 2024 in the Supreme Court of

India. A list of 103 cases which have been identified for the proposed

Lok Adalat has been provided by the Registry of the Hon'ble Supreme

Court. Copy of list of cases is enclosed herewith.

Under the aegis of High Court of Jharkhand, the Jharkhand

State Legal Services Authority (JHALSA) and High Court Legal Services

Committee (HCLSC) have proposed to convene a get-together with all

learned Counsels who were representing the parties before the High

Court of Jharkhand in above mentioned cases on 18.06.2024 at 4.45

P.M in the Judges' Recreation Hall, Advocate Block-II, High Court

of Jharkhand, Ranchi.

An active co-operation and support of all the learned Counsels

who were representing the parties in those cases is solicited for the

grand success of the Special Lok Adalat to be held under the aegis of

the Hon'ble Supreme Court of India.

All the learned Counsels who were representing the parties in

these cases are requested to offer their suggestions on 18.06.2024 at

4.45 P.M in the Judges' Recreation Hall, Advocate Block-II, High Court

of Jharkhand, Ranchi.

By order of the Court

Sd/

Registrar General High Court of Jharkhand, Ranchi.

SI. No.	Pending SLP/CA No.	Arising out of LPA No.	Case Category	Party name	Advocate in High Court/Civil Court	Advocate in Apex Court
1	C.A827- 828/2018	LPA 368/2013 & 371/2013	Registration matter	EMPLOYERS IN RELATION TO THE MANAGEMENT OF BHAGABAND COLLIERY OF MS BHARAT COAKING COAL LIMITED Address - office at Koyla Bhawan PO Koyla Nagar PS Saridhella District Dhanbad Versus THEIR WORKMAN BEING REPRESENTED BY SRI D MUKHERJEE SECRETARY BIHAR COLLIERY KAMGAR UNION Address - Jharnapara Hirapur PO PS and District Dhanbad	LPA 368/2013- Petitioner Advocate(s):- Anoop Kr Mehta 9431175689 Respondent Advocate(s):- Sarju Prasad 9430340505 LPA 371/2013 Petitioner Advocate(s):- ANOOP KR MEHTA 9431175689 Respondent Advocate(s):- PANCHANAN KUMAR, SARJU PRASAD 9430340505	For Appellant(s) Ms. Shruti Singh, Adv. Mr. Anup Kumar, AOR For Respondent(s) Mr. Neeraj Kumar Gupta, AOR Lilian Das, Adv. Juniar Lawang, Adv. Mr. Ranjeet Kumar Singh, Adv. Ms. Arti Prasad, Adv.
2	SLP (C) No. 20918- 20921/201 9	LPA 155/2010	Labour matter	EMPLOYERS IN RELATION TO THE M Address - MANAGEMENT OF 20 21 PITS MURULIDIH COLLIERY WESTERN JHARIA AREA OF BCCL PO MUNIDIH PS PUTKI DISTT Versus THEIR WORKMEN BEING REPRESENTE Address - REPRESENTED BY ZONAL	Amit Kr. Sinha 7033175783	Petitioner Advocate(s):-SUNIL KUMAR SHARMA[P-1] Respondent Advocate(s):- AMIT SHARMA[R-1]

				SECRETARY BIHAR COLLIER MAZDOOR SABHA 12 NO DHOWRA PO AND PS MOHUDA DISTT DHANBAD		
				ANJANI KUMAR PANDEY Address - SO KRIPA NIDHAN PANDEY GENERAL SECRETARY JHARKHAND GENERAL KAMGAR UNION RO GUNGU		Petitioner Advocate(s):-
3	C.A. -1396/202 4	LPA 395/2017	Minimum Wages Act	TOLI BAHU BAZAR PO AND PS CHUTIA DIST RANCHI Versus THE REGIONAL LABOUR COMMISSIONER CENTRAL AND ANR Address - RANCHI SECTOR II HEC COLONY PO AND PS DHURWA DIST RANCHI	AVISHEK CHANDRA, IN PERSON 9386777701 Respondent Advocate(s):- PRABHAT KR SINHA 9431578259	HIMANSHU MUNSHI Respondent Advocate(s):- KHAITAN & CO.[R-2] AMRISH KUMAR[R-1]
4	SLP (C) No. 2414/2021	LPA 219/2019, 172/2010	Salary Matter	THE JHARKHAND STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN Address - JHARKHAND STATE ELECTRICITY BOARD ENGINEERING BUILDING HEC DHURWA PO AND PS DHURWA DIST RANCHI JHARKHAND	LPA 219/2019- Petitioner Advocate(s):- NAVIN KUMAR 9431080010	Petitioner Advocate(s):- ANUP KUMAR Respondent
				Versus SUBHASH CHANDRA UPADHYAY Address - RO NOAMUNDI PO AND PS NOAMUNDI DIST CHAIBASA JHARKHAND	Respondent Advocate(s):- DEEPAK KUMAR 9431152227 LPA 172/2010- Petitioner	Advocate(s):- AAKARSHAN ADITYA[R-1]

					Advocate(s):- RITU KUMAR 9431129496 Respondent Advocate(s):- INDRANI SEN CHOUDHURY Petitioner Advocate(s):-	
5	SLP (C) No. 18063/202 1	LPA 667/2018	Death-cum- Retirement Benefit	DURGA KUAR, VILLAGE & P.ORAM SHAHAR, P.SBADHARA ARA, DISTRICT- BHOJPUR, BIHAR Versus STEEL AUTHORITY OF INDIA LTD., LODHI ROAD, NEW DELHI	NEETU SINGH 7979855344 Respondent Advocate(s):- VIJAY KANT DUBEY 9097822079	Petitioner Advocate(s):- SUMITA HAZARIKA Respondent Advocate(s):- RAJIV YADAV[R-1]
6	SLP (C) No. 23769/202 2	LPA 90/2021	Family Pension	RAZIYA KHATUN, W/O LATE WAHIUDDIN KHAN, VILLAGE & P.OKESATH, P.S NAWANAGAR, BUXAR, BIHAR Versus THE STATE OF JHARKHAND REPRESENTED THROUGH DIRECTOR GENERAL OF POLICE	Petitioner Advocate(s):- FAISAL ALLAM 7657070942 Respondent Advocate(s):- LAXMI MURMU 9504910344	Petitioner Advocate(s):- FAUZIA SHAKIL Respondent Advocate(s):- RAJ BAHADUR YADAV[R-4]
						RAJ BAHADUR YADAV[R-5] PALLAVI LANGAR[R-1]

	SLP (C) No.	LPA	Retirement Benefit-cum-	THE STATE OF JHARKHAND Versus Dhapru Rai, R/O Baddiha, P.S	Petitioner Advocate(s):- ASHISH KUMAR THAKUR 8651625821 Respondent Advocate(s):- S.P. ROY 9431432675	PALLAVI LANGAR[R-2] PALLAVI LANGAR[R-3] PALLAVI LANGAR[R-1] PALLAVI LANGAR[R-2] PALLAVI LANGAR[R-3] Petitioner Advocate(s):- SHEKHAR KUMAR Respondent Advocate(s):- TULIKA MUKHERJEE[R-1] TULIKA MUKHERJEE[R-2] TULIKA MUKHERJEE[R-3]
7	2443/2023	288/2020	Pension	Mirzaganj, District-Giridih	9431432675	GOPAL SINGH[R-4]
8	SLP (C) No.	LPA 349/2009,	Labour matter	TOMCO EMPLOYEES' UNION	Petitioner Advocate(s):- ABHAY KUMAR TEWARI	Petitioner Advocate(s):-
	4282/2023	369/2009		Versus	9471315155	VATSALYA VIGYA
				M/S HINDUSTAN LEVER LIMITED Address - OFFICE AT 165 166 BACKBAY RECLAMATION MUMBAI 20 AND REGINAL OFFICE AT 9 SHAKESPEARE SARANI	Respondent Advocate(s):- ABHISHEK SINHA 9431149503	Respondent Advocate(s):-

				KOLKATA 71		ANNE MATHEW[R-1] JAYANT MOHAN[R-2]
9	C.A. 4311/2024	LPA 167/2022	Retirement Benefit-cum- Pension	THE STATE OF JHARKHAND Versus JANKI DEVI Address - RO VILL 7/660 SHIVSHAKTI NAGAR KISHOREGANJ HARMU ROAD PO AND PS KISHOREGANJ DIST RANCHI	Petitioner Advocate(s):- BINIT CHANDRA, ADVOCATE GENERAL Respondent Advocate(s):- AMIT KUMAR VERMA 9771906365	Petitioner Advocate(s):- PALLAVI LANGAR Respondent Advocate(s):- AKHILESH KUMAR PANDEY[caveat]
10	SLP (C) No. 11987/202 3	LPA 425/2022	Industrial Disputes Act	M/S BHARAT SANCHAR NIGAM LIMITED THROUGH ITS DY D G M (OPERATION) RAM KRIPAL SINGH Address - SO LATE CHANDRIKA SINGH RO VILL MEHANDIA JAIPUR PO JAIPUR PS MEHANDIA DIST ARWAL STATE OF BIHAR Versus M/S DAILY WAGES LABOUR UNION/DAINIK BHOGI MAZDOOR SANGH THROUGH SHRI SUDAMA PAL Address - SO LATE PRASAD PAL RO	Petitioner Advocate(s):- SUMEET GADODIA 9431170739 Respondent Advocate(s):- AMIT KUMAR DAS 9431391422	Petitioner Advocate(s):- PIYUSH SHARMA Respondent Advocate(s):- KAUSHIK LAIK[caveat]

				VILL KALIDIVA DO CLIDMA DO		
				VILL KAURIYA PO SUDNA PS DALTONGANJ DIST PALAMU JHARKHAND		
11	SLP (C) No. 27737/202 3	LPA 67/2020	Rgularization Matter	EMPLOYERS IN RELATION TO THE MANAGEMENT OF DUGDA COAL WASHERY OF MS BHARAT COKING COAL LTD Address - PO AND PS DUGDA DIST DHANBAD NOW BOKARO JHARKHAND Versus THEIR WORKMEN BEING REPRESENTED BY THE SECRETARY BIHAR COLLIERY KAMGAR UNION Address - AT MOHALLA JHARNAPARA HIRAPUR PO AND PS HIRAPUR DIST DHANBAD JHARKHAND	Petitioner Advocate(s):- ANOOP KR MEHTA 9431175689 Respondent Advocate(s):- RAHUL KUMAR DAS 7250255133	Petitioner Advocate(s):- PARIJAT KISHORE Respondent Advocate(s):- CHARU SANGWAN[R-16]
12	SLP (C) No. 2107/2024	LPA 819/2019	Family Pension	JHARKHAND STATE ELECTRICITY BOARD THROUGH ITS SECRETARY Address - AT KUSAI PO DORANDA PS DORANDA DIST RANCHI JHARKHAND	Petitioner Advocate(s):- SUCHITRA PANDEY 9576562759	Petitioner Advocate(s):-
				Versus RUPA KUMARI Address - R/O BIJLI COLONY	Respondent Advocate(s):-	Respondent Advocate(s):-

				JORAPHATAK PO DHANSAR PS DHANSAR DIST DHANBAD JHARKHAND	MANOJ TANDON 9431170997	SANTOSH MISHRA[R-1]
				EMPLOYER IN RELATION TO THE MANAGEMENT OF MAGADH GRAMIN BANK NOW DAKSHIN BIHAR GRAMIN BANK Address - OFFICE AT SRI VISHNU COMMERCIAL COMPLEX NH 30 NEW BYPASS NEAR BP HIGHWAY SERVICE PETROL PUMP ASOCHAK PO LAXMI NAGAR PS RAM KRISHNA NAGAR PATNA	Petitioner Advocate(s):- RAJESH KUMAR 9835151784	Petitioner Advocate(s):- RAJESH KUMAR GAUTAM
	SLP (C)			30 STATE BIHAR Versus	Respondent Advocate(s):-	Respondent
	No.	l DA		TTHE PRESIDING OFFICER CENTRAL GOVT INDUSTRIAL TRIBUNAL 2	KISHORE KUMAR SINGH	Advocate(s):-
13	25206/202 3	LPA 004/2021	Labour matter	Address - DHANBAD	9835161608	ANURAG[R-1]
14	SLP (C) No. 4269/2024	LPA 708/2019	Industrial Disputes Act	SHIV SADHAN DE ALIAS SHIB SADHAN DE Address - SECRETARY NOW CENTRAL SECRETARY KOYALA ISPAT MAZDOOR	Petitioner Advocate(s):- AJAY KUMAR SINGH 9334436016	Petitioner Advocate(s):-
				PANCHAYAT POST BOX 59 PO AND PS	Respondent Advocate(s):-	Respondent
				JHARIA DIST DHANBAD Versus	AMIT KUMAR DAS	Advocate(s):-
				BHARAT COKING COAL LIMITED		V. MAHESHWARI & CO.[R-

				THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR Address - OFFICE AT KOYLA BHAWAN PO AND PS AND DIST DHANBAD EMPLOYERS IN RELATION TO THE		1]
				MANAGEMENT OF CENTRAL BANK OF INDIA REPRR THROUGH SHRI SUNIL KUMAR Address - SO SRI RAM DAS MEELU		
				OFF AT KRISHNA ARCADE BOOTY MORE PO AND PS BARIATU DIST RANCHI JHARKHAND	Petitioner Advocate(s):- PARTH S. A. SWAROOP PATI	
				Versus	9431381379	Petitioner Advocate(s):-
15	SLP (C) No. 7442/2024	LPA 465/2022	Industrial Disputes Act	WORKMEN REPRESENTED THROUGH DEPUTY GENERAL MANAGER Address - BIHAR PROVINCIAL CENTRAL BANK OF INDIA EMPLOYEES ASSOCIATION CENTRAL BANK OF INDIA SAKCHI PO PS SAKCHI DIST SINGHBHUM EAST	Respondent Advocate(s):- SUNIL KUMAR SINHA 9835129810	J S WAD AND CO Respondent Advocate(s):-
16	SLP (C) No. 27053/202 3	LPA 304/2019, 167/2018, 668/2014	Payment of Back Wages	GAJENDRA KUMAR SINGH Address - RO AGRAIL DIH PO CHAMPAPUR PS BALIGAM VIA CHANDAN PATTI DIST VAISHALI BIHAR Versus THE MANAGEMENT OF MS HEAVY	LPA 304/2019- Petitioner Advocate(s):- SUDEEPTA KUMAR PAL, MOHUA PALIT 9835540776	Petitioner Advocate(s):- SHUBHRANSHU PADHI

				ENGINEERING CORPORATION LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR Address - PO DHURWA PS JAGARNATHPUR DIST RANCHI	Respondent Advocate(s):- RAJIV RANJAN LPA 167/2018- Petitioner Advocate(s):- RICHA SANCHITA 9431137200 Respondent Advocate(s):- S.C.ROY, MOHUA PALIT 9835540776	Respondent Advocate(s):-
17	SLP (C) No. 8971/2024	LPA 502/2022, 47/2022, 572/2017	death-cum- Retirement Benefit	SUCHITRA JHA Address - RO DEOGHAR BEHIND G L MOTORS PANDIT B N JHA PATH PO AND PS AND DIST DEOGHAR Versus THE STATE OF JHARKHAND THROUGH SECRETARY DEPTT OF HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT Address - NEPAL HOUSE PO DORANDA PS DORANDA DIST RANCHI	LPA 502/2022-Petitioner Advocate(s):- MANOJ TANDON 9431170997 Respondent Advocate(s):- MRINAL KANTI ROY 9431446596 LPA 47/2022 Petitioner Advocate(s):- RAVI KERKETTA 9905592661 Respondent Advocate(s):- MANOJ KUMAR, MRINAL KANTI 9431446596 LPA 572/2017- Petitioner Advocate(s):-	Petitioner Advocate(s):- GOPAL SINGH Respondent Advocate(s):

					SUBODH KUMAR JHA 9835231591 Respondent Advocate(s):- RAJESH KUMAR	
18	SLP (C) No. 11631/202 4 TP (C) No. 1371- 1372/2020	LPA 382/2021 Dhanbad OS-333 & OS- 385/20	Salary Matter	THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF AGRICULTURE ANIMAL HUSBANDRY AND CO OPERATIVE NEPAL HOUSE DORANDA PO AND PS DORANDA DIST RANCHI Versus DEEPAK KUMAR MAHTO Address - RO D/18 PROFESSIONAL FLAT KADMA PO AND PS KADMA DIST EAST SINGHBHUM Dipti Goyal. B-47, Sector- H, PS Aliganj, Lucknow, Uttar Pradesh Versus 1. Dinesh Kumar Agarwal, Orthopedic Surgeon, Rajbari Road, Katras Bazaar, Dhanbad, Jhakhand.	Petitioner Advocate(s):- ASHISH KR. THAKUR 8651625821 Respondent Advocate(s):- SAURABH SHEKHAR 9955362727 . Shahnawaz Abdul Malik – 9431151386	Petitioner Advocate(s):- TULIKA MUKHERJEE Respondent Advocate(s): Petitioner Advocate(s):- MALAK MANISH BHATT
				2.Master Devansh Agarwal, R/O B-47, Sector- H, Housing Scheme, PS Aliganj, Lucknow, Uttar Pradesh		Respondent Advocate(s):-

3. Krishna Kumar Agarwal, , R/O B-47, Sector- H, Housing Scheme, PS Aliganj, Lucknow, Uttar Pradesh	S. S. JAUHAR[R-2]
4. Madhu Agarwal, , R/O B-47, Sector- H, Housing Scheme, PS Aliganj,	S. S.
Lucknow, Uttar Pradesh	JAUHAR[R-2]
	S. S.
	JAUHAR[R-3]
	S. S.
	JAUHAR[R-4]
	MRIGANK
	PRABHAKAR
	[R-1]

20	TP (C) No.1831/2 2	Dhanbad OS- 08/21	Anshu Kumari , Bhabhua, Ward No. 13, PS Bhabhua, Kaimur, Bihar Versus Vikash Choudhary, Loknath Bhawan, Para Bank, Hirapur, Dhanbad, Jharkhand.	. Jadgish Gope - 9431730849	Petitioner Advocate(s):- SHANTANU SAGAR Respondent Advocate(s):
21	TP (C) No.1057/2 3	Ranchi OSMTS- 54/22	Anuradha Sharma, 96 Hari Nagar Gokulpura, Kalwar Road, Kardhani, Jaipur (West), Jaipur, Rajsthan Versus Parveen Sharma, C/O Anil Tiwari, Tulsi Dham Appartment, 2 nd Kundan Bye Lane, Near Jindal Tower, Liluah, Dakshan Bari, Howrah, West Bengal.	Petitioner Advocate(s): Sudhir Kumar 8860350318 Respondent Advocate(s): Radhe Krishna Gupta 9308864409	Petitioner Advocate(s):- AJIT SHARMA Respondent Advocate(s):
22	TP (Crl.) No. 514/23	Jamshedpur CC-55/22	Tamana Dhayani, @ Punam R/O H No- C-87, R.K.Puram, Piram Sadarpur Road, Govindpuram, PS Kavinagar, Gajiabad, U.P. Versus Santosh Kumar, Flat no. 3, First Floor, Civil Court Campus beside Chhaya nagar, near Mango Bus Stand, P.S – Sitaram	Sri Ram Prakash Lal, Adv. 9835348049	Petitioner Advocate(s):- SHREE PAL SINGH Respondent Advocate(s)

			Dera, Jamshedpur, Jharkhand.		
23	TP (Crl.) No. 295/23	Ranchi CC-9270/22	Avanish Kant Agnihotri, 512/695 Balda Road, Nishatganj, Lucknow, Uttar Pradesh Versus 1.Shilpi, w/o Avanish Kant Agnihotri, R/o Gyanshri Arwind nagar, Harmu Housing Colony, Ranchi, Jharkhand. 2.Ratnesh Kant Agnihotri, , 512/695 1st Lane, Balda Road, Nishatganj, Lucknow, Uttar Pradesh- 226007 3.Abhilasha Agnihotri, 512/695 1st Lane, Balda Road, Nishatganj, Lucknow, Uttar Pradesh- 226007 4.Rekha Agnihotri, 512/695 1st Lane, Balda Road, Nishatganj, Lucknow, Uttar Pradesh- 226007 Ranjana Agnihotri, 512/695 1st Lane,	Petitioner Advocate(s): Tirthankar Bose 8789845998 Respondent Advocate(s):	Petitioner Advocate(s):- DEVENDRA SINGH Respondent Advocate(s):- RAJAT JOSEPH[R-1]

			Balda Road, Nishatganj, Lucknow, Uttar Pradesh- 226007		
24	Diary No 20481/23	Ranchi OMC 5/22 & CC 12072/21	Ravi Kumar Arya, R/O W.Z.346, Sharma Niwas, 2 nd Floor, Nangal Raya, Delhi Versus Poonam Kumari, RO Bhagwati Nagar Kamre PS Ratu Dist. Ranchi	Petitioner Advocate(s): Prem Kr. Sharma 9431355130 Complaint Advocate Prem Kr. Sharma 9835323331 Respondent Advocate(s): Sonal Tiwary 9538161195	Petitioner Advocate(s):- K. SARADA DEVI Respondent Advocate(s):- TARUN GUPTA[R-1]

25	TP (Crl.) No. 782/23		Chandani Kumari, Manpur Station Road, PO Buniyadganj, PS Mufassil, Dist. Gaya, Bihar.	Council Defence Vijay Koiry 9835327526	Petitioner Advocate(s):-
		Ranchi CN-64/23	Versus 1.Bhimdev, @ Nitesh Singh, Chatatongri, Ghatakpur Road No. 1, P.S – Ratu, Dist – Ranchi, Jharkhand. 2.Triveni Kumar Singh, R/O Chatatongri, Ghatakpur Road No. 1, P.S – Ratu, Dist – Ranchi, Jharkhand. 3.Kamdeo Singh @ Mukesh Kumar Singh@ Mukesh, Chatatongri, Ghatakpur Road No. 1, P.S – Ratu, Dist – Ranchi, Jharkhand. 4.The State of Jharkhand, Secretary Department of Home, Jail and Disaster Management, 2 nd Floor, Project Bhawan, Dhurwa, Ranchi.	APP Shambhu Sharan 944476095	Respondent Advocate(s):- VISHAL ARUN MISHRA[R-2] VISHAL ARUN MISHRA[R-3]
26	TP (Crl.) No. 149/24	Jamshedpur ST- 202/23	Brijabasi Kushwaha @ Ramnihor Kushwaha, H.No. 6/2, Ward No.8, Gram Majan, Rammanohar Khtkhari Rewa Versus The State of Jharkhand, Jamshedpur,	Sri Jagdamba Kumar Pandey, Adv. (for Brijabasi Kushwaha) 9470516257 Sri Shiv Kumar Sharma, Adv. (for	Petitioner Advocate(s):- SUNIL KUMAR AGARWAL[P-1]

	Ajay Kumar Kushwaha, R/o – Khadipada, Khikditola, Bada, Govindpur, P.S – Bagbera, Disti – East Singhbhum Jamshedpur, Jharkhand.	Ajay Kumar Kushwaha) 9431753240	Respondent Advocate(s):-
27 TP (C) No.2561- 2562/23	Siddila Verrmani, R/O H No. 2-1-21/12/ Gollkakri Sadasivapet, Dist. Medak, Andhra Pradesh Versus Erra Anthappa, C/o – 56 A, P.O – Namkum, P.S & NDASH, Namkum, Dist – Ranchi, Jharkhand. Add: Ram Binod Jha, sector – 4F,Quarter no. 2019, P.S- Sector 4, Bokaro, Jharkhand.	Petitioner Advocate(s): CMC – 06/21 Y.N. Sinha 9430357761, 9431355897, 9534163825 Respondent Advocate(s):	Petitioner Advocate(s):- SRAVAN KUMAR KARANAM Respondent Advocate(s):- SHREE PAL SINGH[R-1]

28	TP (Crl.) No. 822/23	Bokaro GR- 1216/21	Ramkhiladi Mina, C/O R.S.M. Kalky, Flat No. 38, Pocket-24, Sector 24, Rohini, New Delhi Versus 1. The State of Jharkhand, Home Secretary, Department of Home, Government of Jharhand, P.O – Dhurwa, P.S _ Jagnathpur, Ranchi, Jharkhand 2. Prabhakar Kumar, R/O Sector-4/ D, Qr. NO. 508, PO & PS Bokaro, Bokaro Steel City. Informant Advocate(s) Sri Subodh Kumar 9835194402 Sri Moti Lal Rajak 9934586417 Accused Advocate(s): Sri Rajesh Pratap Singh	AJIT KUMAR EKKA Respondent
29	TP (C) No. 2724/23	Jamshedpur MS- 90/22	Dr. Jayash Garauv, B-2/2, Mangla Apartment, Plot No. 53, I.P. Extension, Patparganj, Delhi Versus Tej Narayan Singh, House No. 262/C, Radio Maidan, P.O – Agrico, P.S – Sitarama Dera, East Singhbhum , Jharkhand.	Petitioner Advocate(s):-

30	TP (Crl.) No.853/23 Bokaro CP-1243/23	Senthil V.J., Venattuparambil House Puthencavu, PO- Puthencavu, Alappuzh Kerala Versus Anish Vishwanath Unnithan, Suryamangalam Business Solutions 22: Sector IV/A, Bokaro Steel City, Jharkhand	Dr. Raj Kumar 6204280139 Accused Advocate(s)	Petitioner Advocate(s):- HIMINDER LAL Respondent Advocate(s):- AAKARSHAN ADITYA[R-1]
31	TP(Crl) 901/23 Jamshedpur CC- 7695/22	1.Shreya Verma & Ors., 716 Shap Gorakhpur, Uttar Pradesh. 2.Om Prakash Narayan, 716 Shap Gorakhpur, Uttar Pradesh. Kushagra Verma, 716 Shapur Gorakhp Uttar Pradesh. 3.Kanishk Verma, 716 Shapur Gorakhpur, Uttar Pradesh. Versus Kumar Rahul, 59-GI Geeta Nagar, Indore, Madhya Pradesh.	Kumar Rahul) ur 9835120204 Ms. Sunaina Pandey, Adv. (for Om	Petitioner Advocate(s):- SUSHIL BALWADA Respondent Advocate(s):- ROHIT K. SINGH[R-1]

32	TP(Crl.) No. 936/23	Bokaro ST 290/14	Kiran Pandey, Presently residing at RB 2 374 B, Central Railway Colony, Ajni Nagpur, Maharatra Versus The State of Jharkhand, Principal Secretary Home 1st Floor, Project Building, Dhurwa, Ranchi- 834004.	Sri Anand Vardhan (Chief Legal Aid Defence Counsel) 8986407138 Smt. Pummy Kumaro (Deputy Chief Legal Aid Defence Counsel) 7979711853	Petitioner Advocate(s):- DHARMENDRA KUMAR SINHA Respondent Advocate(s):- PALLAVI LANGAR[R-1]
33	TP (C) No. 3243/23	Jamshedpur OS- 341/23	Shalini Kumrari, W/O Vivek Kumar, R/O Railway Qr. No. 259/4-6 2 nd Avenue, South Side, West Midnapure, Kharagpur, West Bengal. Versus Vivek Kumar, House No. 23 Lohia Path Baridih Basti Sidhgora Jamshedpur	Ms. Kumari Mamta Singh, Adv. (for Vivek Kumar) 7091502390 Sri B. Sharma, Adv. (for Shalini Kumrari) 9234560229	Petitioner Advocate(s):- RAJAN K. CHOURASIA Respondent Advocate(s):-

34	TP (C) No. 15/24	Deoghar	Kalawati Harnani, M.M.73 Sector D-1, L.D.A. Colony, Kanpur Road , Lucknow, PS Krishna Nagar, Lucknow, Uttar Pradesh		Petitioner Advocate(s):- S. R. SETIA
		ODS- 310/23	Versus Sanjay Kumar Harnani, Shreeniwas perneshwar Dyal Road PO-B Deoghar P.S. Sub Division Deoghar		Respondent Advocate(s):- VISHAL GUPTA[R-1]
35	TP (C) No. 110/24	Ranchi CMC 12/22	Preeti Singh @ Preeti Kumari, Vill. Bhadar, PS Sikraul, Buxar, Bihar. Versus Ranjan Kumar Singh, Villl. Kherikon, PS Agiaon Bazar, Bhojpur, Bihar.	Petitioner Advocate(s): Rana Surjit Singh 9304608375 Respondent Advocate(s): Shyamal Baran Das 9835165041	Petitioner Advocate(s):- SHISHIR PINAKI Respondent Advocate(s):-

36	TP(C) No. 27/24		Kumari Kiran Deep, W/o Rupesh Kumar Poddar, R/O Mirchaibari, Katihar, Bihar		Petitioner Advocate(s):-
		Dhanbad	Versus Rupesh Kumar Poddar, Sindri Colony, PO		JAY KISHOR SINGH
		OS 859/23	& PS Nirsa Dhanbad		Respondent Advocate(s):-
					RAZDAN[R-1]
37	TP (C) No. 78/24		Subhangi Singh, Mahabir Asthan, PO & PS Sasaram, Rohtas, Bihar.	Sri Nil Bhadur Singhdeo, Adv. (for Anil Kumar Singh)	Petitioner Advocate(s):-
		Jamshedpur	Versus Anil Kumar Singh, RO B.S. Estate, B/14,	9204065249 Sri Rakesh Gope, Adv. (for	RAJEEV SINGH
		MS - 181/23	Uliyan Anil Sur Path, Road No. D, PO & PS- Kadma, Jamshedpur, East Singhbhum	Subhangi Singh) 7250821907	Respondent Advocate(s):-

38	TP (C) No.310/24	Ranchi OS- 166/21	Anshma Tiwari, W/o Tapesh Pachaouri, R/O House No. 51, Gomti Nagar, Mathura Nagar Road, PS Firozabad North, Dist. Firozabad- 283203, Uttar Pradesh Versus Tapesh Pachaouri, RO Vyas Enclave Tagore Hill Road Morahabadi, PS Bariyatu, Dist. Ranchi Petitioner Advocate(s): Paritosh Rai 7250877010 Respondent Advocate(s) Saurabh Raj 9939383277	Petitioner Advocate(s):- CHANDRIKA PRASAD MISHRA Respondent Advocate(s):
39	Diary No. 2322/24 TP (C)	Jamshedpur OMS- 272/23	Watsala Rana, A 302, Lotus Petal Apartment, Dodakammanahalli, Main Road, Fase 2, Tejaswini Nagar, Benglore, Karnatka Versus Jyoti Kumar, 389/P, Near Maruti Suzuki Show Room, Permeshwar Colony-1, Pardih Mango, Dist East Singhbhum, Jamshedpur. Sri Ram Narayan Upac (for Jyoti Kumar) 9835139297 Sri L.A.K. Ambasta, Ad Watsala Rana) 9431340493	BHASKAR ADITYA [P-

40	TP (C) No. 288/24	Ranchi OS- 535/23	Shalini @ Sonal, D/O Surender Kumar Singh, R/O Samridhi, Danapur, Khagaul Road, Patna, Bihar Versus Praveen Kumar Singh @ Vicky, RO NK Area Awas B Type Dakra CCL Colony, PS Khelari	Petitioner Advocate(s): R. Chandra 9431359191 Deepak Kumar 9331359190 Respondent Advocate(s):	Petitioner Advocate(s) UJJWAL SINGH Respondent Advocate(s) PANKAJ KUMAR MISHRA[R-1]
41	TP (C) No. 246/24	Ranchi OS MTS 334/18	Amrita Mehta, R/O AB Tower, 32 Bhattacharjee Lane, Mahabir Chowk, Upper Bazar, PS Kotwali, Dist. Ranchi- 834001 Versus Atul Shankar, RO H. No. 59, Chiragupta Colony, Debi Mandap Road, Piska More Ranchi, PS Shukhdeonagar	Petitioner Advocate(s): Binapani Banerjee 9431593728 Rashmi Kumari 9766865921 Respondent Advocate(s): Rakesh Jha 9431177835	Petitioner Advocate(s) HITENDRA NATH RATH Respondent Advocate(s) AYUSH ANAND[R-1]

42	TP(C) No. 217/24	Garhwa MC 289/23	Pooja Kumari Gupta, Office No. 511, Gera Emperial Alfa Eon IT Park, Kharadi, Pune, Maharastra. Versus Krushna Murari Prasad, Resident at Vill. Bardiha Post Garhwa, Jharkhand	Plaintiff Advocate(s) Sri Sanjeev Kumar Pandey 7903715318	Petitioner Advocate(s) ANAND DILIP LANDGE Respondent Advocate(s) NONE
43	Diary No. 3906/24 TP (C)	Gumla OS- 70/23	1.Pooja Rani, D/O Mr. Chandramohan Jha, R/O Shivashish Park, 118J, Bada House, 2.Venubhai Pamabhai, Bamania, Station Road, PS Halol, Dist. Panchmahal, Gujra Versus Sarvesh Kumar Resident situated at Kali Mandir Road, Near Basant Garage, Hariom Colony, PS Gumla, Dist. Gumla, Jharkhand.	Sri Akhori Akash Nandan (Bhanu) 7991100518 Petitioner Advocate(s) Sri J. Sharma 9334326131	Petitioner Advocate(s) SANJAY KUMAR DUBEY Respondent Advocate(s) NONE NO RECORD(ORDER/JUDGME

				NT) FOUND
44	TP (C) No. 564/24	Dumka OS 176/23	Anuja Ranjan Singh, R/o Qr. No. B-249, NTPC Kahalgaon, Bhagalpur, Bihar Versus Ritesh Kumar Raman, RO Grand state Dumka Jharkhand	Petitioner Advocate(s) RAM LAL ROY Respondent Advocate(s) NONE
45	TP (C) No. 570/24	Hazaribagh OS MTS 278/22	Pratima Kumari, Baijapur Keso (Naya Tola), PO & PS Sonpur, Saran, Bihar Versus Abinash Jaiswal, Mohall Arya Bhawan Patratu Chowk Near Bye pass Road, PS Korrah (Sadar) Hazaribagh Jharkhand Advocate of Pratima Kumari Sri Suman Kumar Singh 9431793671 Advocate of Abinash Jaiswal Sri Kapil Deo Kumar 9835770307	Petitioner Advocate(s) VIBHU SHANKER MISHRA AND CO. Respondent

46	TP (C) No. 518/24	Dhanbad OS 757/23	Salma Ansari, R/O House no. 51/106A , Pillikothi, PS Kotwali, Dist. Varanashi, Uttar Pradesh. Versus Faruque Ansari, RO 186 Rohar Bandh Arrah Moti Nagar, Harkender PS Sindri Dist. Dhanbad, Jharkhand	Advocate(s) NONE Petitioner Advocate(s) DIVYESH PRATAP SINGH Respondent Advocate(s) NONE
47	TP (Crl) No.198/24	Ranchi OMC 515/23	Akash Barnwal, R/o House No. 199, Gali No. 3, Bhatoniya, Mohalla Sahibabad, Gaziyabad, Uttar Pradesh – 201010 Versus Sneha Swati, D/O SH. Anuj Kumar, Presently residing at Andquot, Billigiri Nivasa, 1st Floor No.9, 2nd Cross Petitioner Advocate(s): Om Prakash Saha 9234758299 Vikrant Sinha 9334713794 Respondent Advocate(s):	Petitioner Advocate(s) ANKIT ROY Respondent

				ppa Layout, 8 th Block, Koramangla, luru- 560095		Advocate(s) NONE
48	TP (C) No. 743/24	Jamshedpur OMS 463/23	No.9, S Sidhgo Singhb Bhuper Sathiya Sheo S	it Kaur Bhogal, H No. 18A, Road Shiv Singh Bagan, Agrico PS ora, Town Jamshedpur, East ohum. Versus Indra Singh @ Bhupendra Singh Italia, House No. 18A, Road No. 9, Italian Bagan Agrico PS Sidhgora Italian Bagan Agrico PS Sidhgora Italian Bagan Agrico PS Sidhgora	Sri Balal Panda, Adv. (for Bhupendra Singh) 9430738845 Sri Desh Raj Verma, Adv. (for Manmit Kaur Bhogal) 8789923679	Petitioner Advocate(s) KARUNAKAR MAHALIK Respondent Advocate(s) NONE

49	TP (C) No. 707/24	Ranchi OS 1012/23	Neha Singh, D/O Sri Rakesh Kumar Singh, R/O H-6, 3 rd Floor, Kailash Colony, New Delhi- 110048. Versus Adarsh Prakash, Bibha Cottage Westend Park Kaju Bagan PO Hehal PS Pandra Ranchi Jharkhand	Petitioner Advocate(s): S.N. Tiwary 8789705556 Megha Naiya 8100187411 Respondent Advocate(s):	Petitioner Advocate(s) VAIBHAV NITI Respondent Advocate(s) AJAY KUMAR SRIVASTAVA[R-1]
50	TP (C) No. 1392/24	Chatra OS 74/23	Soni Sah @ Shah, D/O Raj Kumar Shaw, At 6/1A, Subhasini Ganguly Sarani, PO- Bhowanipore, PS Kalighat, Kolkata, West Bengal Versus Prince Kumar, At Vill. Sodhpur, Dumra PO Pathepur, Vaishali, Bihar.	8809596999	Petitioner Advocate(s) DHIRAJ KUMAR SAMMI Respondent Advocate(s) NONE

51	TP (Crl) No.366/24		1.Sweta Kumari @ Sonbam, R/O Swami Ashok Kumar Kanjilal Vivekanand Colony, Tikampur, PS 7903850710	Petitioner Advocate(s)
			Kotwali, Balia, Uttar Pradesh.	ANOOP PRAKASH
			2. Ganesh Prasad Gupta, R/O Swami Vivekanand Colony, Tikampur, PS	AWASTHI
		Dhanbad	Kotwali, Balia, Uttar Pradesh.	
		СС	3.Munni Devi, R/O Swami Vivekanand	Respondent
		10488/23	Colony, Tikampur, PS Kotwali, Balia, Uttar Pradesh.	Advocate(s)
			Versus	NONE
			Vidyawati Devi, RO New Colony Number	
			35 Inkline PO Bhaura, PS Sudamdih	
			Dhanbad Jharkhand	
52	TP(C) No.	Dhanbad	Tanya Srivastava, R/O Taigore Nagar, PO Veena Kumari – 7979837055	Petitioner Advocate(s)
	1219/24	OS 563/23	& PS Balia, Dist Balia, Uttar Pradesh 9939921688	
			Versus	ANUPAM KISHORE
			Ritesh Kumar, RO Chiragora Samsan	
			Road Behind Mission Of Knowledge	SINHA
			School, Hirapur Dhanbad Jharkhand	
				Respondent
				Advocate(s)

				NONE
53	TP (C) No. 1251/24	Dhanbad OS 564/23	Tanya Srivastava, D/O Late Ajay Srivastava & Rekha Srivastava, R/O Taigore Nagar, PO & PS Balia, Dist Balia, Uttar Pradesh Versus Ritesh Kumar, RO Chiragora Samsan Road Behind Mission Of Knowledge School, Hirapur Dhanbad Jharkhand	Petitioner Advocate(s) ANUPAM KISHORE SINHA Respondent Advocate(s) NONE
54	TP (C) No.1190/2 4	Dhanbad OS 1157/23	Khoosbu Dokania, Presently residing at N-2/180, Satsang Bhawan, IRC Village Nayapali, Bhuneshwar, Khordha, Orrisa Versus Atul Kumar Dokania, RO Om Bhawan Jopraphtak Road PS Dhansar, Dist. Dhanbad	9905140141 Petitioner Advocate(s) SUMAN TRIPATHY Respondent Advocate(s) AKSHAT

55	TP (C) No.1164/2 4	Dhanbad OS 154/24	Khoosbu Dokania, D/O Late Nirami Kumar Goenka, R/O Flat No. 202, at N- 2/180, Satsang Bhawan, IRC Village Nayapali, Bhuneshwar, Khordha, Orrisa Versus Atul Kumar Dokania, RO Om Bhawan Jopraphtak Road PS Dhansar, Dist. Dhanbad	SHRIVASTAVA[caveat] ABHIMANUE SHRESTHA[R- 1] Petitioner Advocate(s) SUMAN TRIPATHY Respondent Advocate(s) ABHIMANUE SHRESTHA[R- 1]
56	TP (Crl) No.446/24	Dumka GR 52/20	1.Rudra Narayan Ray, 345 1st Feeder Road, Bakura, PO, PS & Dist. Bakura, West Bengal. 2.Esha Ray, 345 1st Feeder Road, Bakura, PO, PS & Dist. Bakura, West Bengal. Versus	Petitioner Advocate(s) DURGA DUTT Respondent Advocate(s)

			Piyali Rai @ Chatterjee, 3A 3 rd Floor, Mannat Apartment, Kamrar Math 2 nd MD Feeder Road, Bakura, West Bengal.		NONE
57	TP (C) No.1222/2 4	Ramgarh CS 4/23	1.M/S Earth Elements Development Company Pvt. Ltd. 33/1, Netaji Subhash Road, Marshal House, 7th Floor, Room No 746/747, Kolkata, West Bengal. 2.Sidharth Tekriwal, Director, M/S Earth Elements Development Company Pvt Ltd. 33/1, Netaji Subhash Road, Marshal House, 7th Floor, Room No. 746/747, Kolkata, West Bengal. 3.Janardhan Mishra, Director, M/S Earth Elements Development Company Pvt Ltd. 33/1, Netaji Subhash Road, Marshal House, 7th Floor, Room No. 746/747, Kolkata, West Bengal. 4.Ankur Agrawal, M/S Earth Elements Development Company Pvt. Ltd. 33/1, Netaji Subhash Road, Marshal House, 7th Floor, Room No. 746/747, Kolkata, West Bengal, Netaji Subhash Road, Marshal House, 7th Floor, Room No. 746/747, Kolkata, West Floor, Room No. 746/747, Kolkata	Ranjan Kumar 6200967916 Respondent Advocate(s): Gaurav Kumar Sinha 9110141397 Yougesh Chandra Pandey 9576630655	Petitioner Advocate(s) ASHIMA MANDLA Respondent Advocate(s) NONE

			5.Manish Agrawal, M/S Earth Elements Development Company Pvt. Ltd. 33/1, Netaji Subhash Road, Marshal House, 7th Floor, Room No. 746/747, Kolkata, West Bengal. 6.Manish Marodia, Manager-cum- Sales Head, M/S Earth Elements Development Company Pvt. Ltd. 33/1, Netaji Subhash Road, Marshal House, 7th Floor, Room No. 746/747, Kolkata, West Bengal. Versus Maa Chhinmastika Cement and Ispat Pvt. Ltd. authorized representative Santosh Kumar Gupta, Vil. Hehal, PO Barkakana PS Patratu Ramgarh	
58	TP (C) No.1338/2 4	Jamshedpur OMS 69/24	Shiva Singh, D/O Ripusudan Singh, R/O Dharnidhar Marg, Aurangabad, Bihar Sri Kewal Krishna, Adv. (for Anand Kumar Singh)	Petitioner Advocate(s)
			Versus 9431117823	CHAND QURESHI
			Anand Kumar Singh RO Holding No. 98 New Layout Sitaramdera Ps Sitaramdera Jamshedpur	Respondent
				Respondent Advocate(s)

				NONE
59	TP (C) No.1245/2 4	Bokaro OS 30/24	Sadhana Singh, D/O Ram Bahadur Pandey, R/O Vill. Sitalpur Kothi, PO Sitalpur, PS Dariyapur, Saran, Chhapra. Versus Ajit Kumar, Plot NO. HA/9 City Centre Sector IV PO & PS Sector IV BS City Bokaro Sri Ajay Kumar Jha 9835740699 Sri Subal Kumar Tiwari 9939741835 Sri Naresh Goswami 8969173568 Sri Manikant Sri Rameezz Raja Respondent Advocate(s) Not Availabe	MOHIT KUMAR DARAAD Respondent Advocate(s)
60	Diary No. 21556/24 (TP Crl.)	Chaibasa GR 581/23 & 25/23	1.Riya Paul @ Riya Poddar & Ors. No. 161, Ward No. 9 New Colony, Near Santoshi Mandir Baranimdih PO Chaibasa PS Sadar Chaibasa 2.Parwati Poddar @ Parwati Devi, No. Accused Advocate(s) GR 581/3 Sri Ratnesh Kumar 9534170892 GR 25/23	Petitioner Advocate(s) KRISHNA BALLABH THAKUR

			161, Ward No., 9, New Colony, Near Santoshi Mandir, 12 Nimdih, PO Chaibasa, PS Sadar, Dist West Singhbhum- 833201	Sri Amar Bakshi 9431342201	Respondent Advocate(s)
			Versus		NONE
			1.The State of Jharkhand & Anr.,		
			Through its Chief Secretary, 2 nd Floor,		NO RECORD FOUND
			Project Bhawan, Dhurwa, Ranchi.		
			2. Amit Kumar Amkat, S/O Sankar		
			Amkat, R/O New Colony, Nimdih, PO		
			Chaibasa, PS Sadar, Dist West		
			Singhbhum- 833201		
61	Diary No. 22402/24		1.Om Prakash Narayan & Ors., R/O 716, Sapur, Gorakhpur, Uttar Pradesh.	Digvijay Narayan Singh – 9905589484	Petitioner Advocate(s)
	(TP Crl.)		2. Kushagra Verma, R/O 716, Sapur,		SUSHIL BALWADA
			Gorakhpur, Uttar Pradesh.	P. K. Barnawal – 9471360346	SOOTHE BALVVADA
					Description
		Dhanbad	3. Laxmi Verma, R/O 716, Sapur,		Respondent
		CP 13344/22	Gorakhpur, Uttar Pradesh	. Arti Saw - 9113155033	Advocate(s)
			Versus		
			Surender Kumar Prasad, Doctor		NONE
			Saraidhela Behind Canara Bank, Thana		INOINE
			Saraidhela, Dhanbad		NO RECORD FOUND

62	SLP (C) No. 5128/2022	WP(S) No. 1403/18	Retirement Benefit	Smt.Rukmini Devi, W/O Late Ram Jatan Pathak,R/O- Vill-Babhnauli,PO- Deghwaniya, Kali, P.S- Jainpur,Dist- Azamgarh. Versus Union of India , The General Manager,East Central Railway,PO PS -Hazipur, Bihar	Petitioner Advocate(s) MD. ASHRAFUZZMAN KHAN, 9431391421 Respondent Advocate(s):- Gautam Rakesh, 9431385802	Petitioner Advocate(s) ARVIND GUPTA Respondent Advocate(s) AMRISH KUMAR[R-1] AMRISH KUMAR[R-2] AMRISH KUMAR[R-3]
63	SLP (C) No. 2463/2023	WP(T) No. 3224/20	Transfer matter	Basanti Manki, w/o Marshal Manki,Jojo Toli, PO PS-Khunti, Ranchi , Jharkhand 835210. Versus Union of India through the Secretary, Ministry of Coal, Shastri Bhawan,New Delhi.110001.	Petitioner Advocate(s) MANOJ KUMAR SINHA, 9835326192 Respondent Advocate(s):- RAJIV SINHA 9334724795	Petitioner Advocate(s) ASHWARYA SINHA Respondent Advocate(s) NONE

64	SLP (C) No. 13510/2023	WP(S) No. 2305/14 WP(S) No.4602/15	Retirement Benefit	Anil Kumar Singh,s/o-B.N.singh,Vill & PO-Barail, PS-Supaul,Distr-Supaul(Bihar). Versus State of Jharkhand, Chief Secretary, Project Building, PO PS-Dhurwa, Ranchi M/s Ganesh Ram Dukania,a registered partnership Firm namely Sri Sanjay Kr Giri,S/o Late Sakal Deo Giri,R/o Kamla Bag,Vivakanand Path ,Dudhani Po,Ps,town & dist-Dumka.vs The state of Jharkhand through its the chief secretary,project building , Dhurwa Po-Dhurwa ,Ps-jagannathpur town &Dist-Ranchi.	WP(S) No. 2305/14- Petitioner Advocate(s) ASHIM KR. SAHANI 9431102398 Respondent Advocate(s):- SUDARSHAN SHRIVASTAV 9835166146 WP(S) No.4602/15 Petitioner Advocate(s) SACHIN KUMAR 9934303476 Respondent Advocate(s):- JAI PRAKASH,AAG	Petitioner Advocate(s) NITEEN KUMAR SINHA Respondent Advocate(s) NONE
65	SLP (CRL) No. 2404/2020 Diary No. 44193/201 9	Cr. Rev.	293/2012	Vinayak Prasad Mishra, son of Shri Murli Mohan Mishra, resident of-Raj High School Road, P.S. –Pakur, P.O. Pakur, District-Pakur versus State of Jharkhand And Shambhu Nandan Kumar, son of Shri Prakash Kumar, resident of-Harindanga Bazar, P.SPakur (T), District-Pakur	Petitioner Advocate(s) SARFARAZ AKHTAR 9835160239 Respondent Advocate(s):- ALTAMASH KHAN 9572782198	Petitioner Advocate(s) RAMESHWAR PRASAD GOYAL Respondent Advocate(s) SHANTANU SAGAR[R-1]

						VATSALYA VIGYA[R-2]
66	SLP (CRL) No. 2047/2020 Diary No. 6575/2020	Cr. Rev.	1081/2015	Pushpalata Chaudhary, wife of Sri Sunil Kumar Chaudhary, D/o Sri Badshahi Chaudhary, resident of Mohalla-Rishabha Nagar Colony(New Pundag), Road No.08/E, P.O-Pundag, P.S- Jagarnathpur,District- Ranchi versus State of Jharkhand And Sunil Kumar Chaudhary, son of Sri Madan Mohan Chaudhary,Lecturer B.I.T Sindri, Dhanbad, P.O & P.S-Sindri, District-Dhanbad	Petitioner Advocate(s) MANOJ KR. SAH 9431577190 Respondent Advocate(s):- LILY SAHAY 9431771295	Petitioner Advocate(s) ANURAG PANDEY Respondent Advocate(s) SHANTANU SAGAR[R-1] MRINAL GOPAL ELKER[R-2]
67	SLP (CRL) No. 2820/2021 Diary No.	Cr. Rev.	1062/2014	Smt. Suman Singh, Wife of Shri Amit Kumar Singh, Resident of Shurter India Company, 305A, Oswai Chamber, 2-	Petitioner Advocate(s) INDRAJIT SINHA 9334710621	Petitioner Advocate(s) A. V. RANGAM

	28983/202			Church Lane, P.O. GPO, P.S. GPO, Town &City Kolkata (West Bengal) versus State of Jharkhand And Shri Bijay Kumar, Son of Sri Kallu Prasad Sah, Working as Branch Manager, State Bank of India, Mirzachowki, Branch, resident of New Rajendra Nagar, Mahubani, P.O., Madhubani, P.S. Madhubani, Bihar	Respondent Advocate(s):- ABHAY KUMAR TIWARI 9471315155	Respondent Advocate(s) ANANDO MUKHERJEE[R-2] PALLAVI PRATAP[R-1]
68	SLP (CRL) No.2139- 2140/2021 Diary No. 28356/202 0	Cr. Rev.	47/2016 & 57/2016	Prabhat Ranjanson of Prema Lal, resident of at German Hostel, Bokaro Thermal, P.O. and P.S. Bokaro Thermal, DistrictBokaro, Jharkhand Versus State of Jharkhand And Shusma Dayal wife of Prabhat Ranjan, daughter of Heera lalRam, resident of Pugmil Road, P.O. Okani, P.S. Sadar, DistrictHazaribag (in Cr Rev 47/2016)	Cr. Rev. 47/2016- Petitioner Advocate(s) SATISH KUMAR KESHRI 9334463269 Respondent Advocate(s):- ABHAY KUMAR TIWARI 9471315155 Cr. Rev. 57/2016 Petitioner Advocate(s) PRAMOD KUMAR 9431167600 Respondent Advocate(s):-	Petitioner Advocate(s) SHASHI KIRAN Respondent Advocate(s) SHANTANU SAGAR[R-1] AMIY SHUKLA[R-2]
				Shusma Dayal, w/o- Sri Prabhat Ranjan, D/o Heera Lal Ram,R/o - At Pugmil Road, Ps- Sadar, Po- Okani, Dist. Ranchi	Petitioner Advocate(s) GOURI S. PRASAD 7004898871	

				versus State of Jharkhand And Prabhat Ranjan, s/o- Perma Lal, Customer Support Engineerin M/S Eklakhkhan Company, R/o-Qtr no. D- 33/198, PO &Ps-Lalpania, DistBokaro- 829149 (Jharkhand) (In Cr Rev 57/2016)		
69	SLP (CRL) No. 1506/2022 Diary No. 2113/2022	Cr. Rev.	72/2017	Bansh Raj Alias Bansh Raj Singh Address - Son Of Late Nahar Singh Tiwari R/o Vill Kulluha PO Amarpartan PS Amarpartan Dist Satna M P Versus State of Jharkhand and Savitri Tiwari R/O VILL Kulluha PO & PS Amarpartan Dist Satna M P	SHIV PRASAD 93304441744 Respondent Advocate(s):- ANAND KUMAR PANDEY	Petitioner Advocate(s) SANJAY KUMAR TYAGI Respondent Advocate(s) SHANTANU SAGAR[R-1] RICHA KAPOOR[R-2]

70	SLP (CRL) No. 3396/2022 Diary No. 8747/2022	Cr.Rev & Cr.A(DB)	Cr. Rev 1513/2019 & Cr. A(DB) 48/2014	Gurupado Mahato Address - RO VILL Chamaru PO Nengtasai PS Seraikella DIST Seraikella Versus State of Jharkhand And Purnima Mahato WO Gurupado Mahato RO Chamaru PO Nengtasai PS Seraikella DIST Seraikella	Petitioner Advocate(s) JAGESHWAR MAHTO 9934116756 Respondent Advocate(s):- V. S. SAHAY 9431101006	Petitioner Advocate(s) MITHILESH KUMAR SINGH Respondent Advocate(s) MADHUSMITA BORA[R-1]
71	SLP (CRL) No.7690/2 022 Diary No. 17513/202 2	Cr. M.P	3785/2019	Ameesha Patel Productions having address at A-401, 3rd Floor, Reyn Basera, Plot No. 24, Juhu Scheme, Opposite Cooper Hospital, Vile Parle (West), P.OVile Parle, P.SJuhu Police Station, Mumbai, 400056. Kuunal Goomer @ Kumal Goomer, age 43 years, son of Vinod Goomer having address at Lav Kush, Ground Floor, Gulmohar Cross Road No. 5, Juhu Scheme, P.OVile Parle, P.SJuhu Police Station, Mumbai, 400056 versus State of Jharkhand And Ajay Kumar Singh, son of Late Ramadhar	Petitioner Advocate(s) SREENU GARAPATI 7677340004 Respondent Advocate(s):- VIPUL DIVYA 9430396020	Petitioner Advocate(s) SUJOY CHATTERJEE Respondent Advocate(s) DHARMENDRA KUMAR SINHA [caveat] DHARMENDRA KUMAR SINHA[R-2]

				Singh, Proprietor of 'Lovely World Entertainment', having office at Singh Bhawan, Sarweshwari Nagar, Hehal, P.OHehal, P.SPandra OP, District-Ranchi, Jharkhand.		
SLP (C No 2833/2 Diary 52546, 3	2024 No.	Cr. Rev	1020/2010	Shiv Kumar Shangri S/o late Gurucharan Das Shangari, R/o 90 Punjabi Refugee Colony P.S. Golmuri Town Jamshedpur, Distt. East Singhbhum versus State of Jharkhand Jitendra Bera S/o Late Manohar Bera, R/o Vill- Nutandih P.O. & P.S. Baharagora, Distt. East Singhbhum.	Petitioner Advocate(s) ARUN KUMAR PANDEY Respondent Advocate(s):- PRABHAT SINGH 7004806700	Petitioner Advocate(s) KUMAR ANKUR Respondent Advocate(s) KUMAR SHIVAM[R-2] MADHUSMITA BORA[R-1]

73	SLP (CRL) No. 645/2024 Diary No. 276/2024	Cr. MP	2977/2023	Narsingh Sah, age about 50 years, S/o Late Shri Hanshraj Shah, R/o - A-25, Harsh Vihar, Om Nagar, Badarpur, P.O. & P.S Badarpur, Dist New Delhi Versus O1). The State of Jharkhand O2). Hari Om S/o - Late Shri Shiv Shankar Singh, R/o - Flat No. 305, Lotus Enclave, Near Siddharth Children Hospital, Kilburn Colony, Hinoo, P.O. & P.S Doranda, Dist Ranchi, Jharkhand	Petitioner Advocate(s) HARSH CHANDRA 7484083509 Respondent Advocate(s):- PRIYA SHRESTHA 9431258666	Petitioner Advocate(s) ASHUTOSH THAKUR Respondent Advocate(s) RAMESHWAR PRASAD GOYAL[R-2] MADHUSMITA BORA[R-1]
74	SLP (CRL) No. 4865/2024 Diary No. 12125/202 4	Cr. Rev	300/2022	DR Sidhartha Sinha Address - Lal Khoti Compund Near P T C Chowk PO Matwari PS SADAR Dist HAZARIBAG versus State of Jharkhand And LEENA SINHA Lal Khoti Compund Near P T C Chowk PO Matwari PS SADAR Dist HAZARIBAG, AT Present R/O QR NO A T 1 Road NO 37 PTPS PO PS Patratu Dist RAMGARH	Petitioner Advocate(s) HEMANT KUMAR SHIKARWAR 9835122038 Respondent Advocate(s):- ARUP KR DEY 9334428621	Petitioner Advocate(s) SANJEEV MALHOTRA Respondent Advocate(s) SAMDARSHI SANJAY [R-2] MADHUSMITA BORA[R-1]

75	Diary No. 22919/202 4	Cr. Rev.	1149/2019	Anupama Pandey address - RO M N colony near boreya river bridge arsandey PO and PS kanke dist Ranchi versus State of Jharkhand And VIKRAM PANDEY RO 21C Road NO 1 Ashok Nagar PO AND PS Argora DIST Ranchi	Petitioner Advocate(s) NILESH KUMAR 9431115567 Respondent Advocate(s):- PRABHU DAYAL AGARWAL 9470931586	Petitioner Advocate(s) RAKESH MISHRA Respondent Advocate(s) NONE RECORD NOT FOUND
76	Diary No. 20623/202 4	Cr. Rev	735/2022	Kaushal Kumar Singh, Son of Brajesh Kumar Singh, resident of Amba Kothi, Ward No. 07, Post Latehar, Police Station Latehar, District Latehar Versus State of Jharkhand And Kaushal Kumar Singh, Son of Brajesh Kumar Singh, resident of Amba Kothi, Ward No. 07, Post Latehar, Police Station Latehar, District Latehar	Petitioner Advocate(s) SAMAVESH BHANJ DEO 9708997099 Respondent Advocate(s):- VANDANA BHARTI 9431577755	Petitioner Advocate(s) Respondent Advocate(s) NO RECORD FOUND

77	Diary No. 20076/202 4	Cr. Rev.	135/2022	Mahabir Prasad Address - Near Inspector Bungla Latehar PO PS DIST Latehar versus State of Jharkhand And Shakuntala Devi Sheopuri Latehar PO PS DIST Latehar	Petitioner Advocate(s) KHUSHBOO KUMARI 7004872253 Respondent Advocate(s):- NEHALA SHARMIN 7004352797	Petitioner Advocate(s) RACHITTA RAI Respondent Advocate(s) NONE NO RECORD FOUND
78	Diary No. 10716/202 4	Cr. Rev.	128/2023	Om Prakash Sharma Address - QTR NO 4276 Sector 12/E PO PS Sector 12/E Dist Bokaro Versus State of Jharkhand And Renu Sharma QTR NO 1057 Sector 4C PO PS Sector 4 DIST Bokaro	Petitioner Advocate(s) ASHIM KUMAR SAHANI 9431102398 Respondent Advocate(s):- SURAJ DEO MUNDA 9934586099	Petitioner Advocate(s) SHUVODEEP ROY Respondent Advocate(s) PIYUSH DWIVEDI[caveat]

79	Diary No. 3589/2024	Cr. Rev.	78/2022	Abhiroop Pathak Address - LIG 202 Harmu Housing Colony PO PS Harmu Dist Ranchi versus State of Jharkhand And Anusha Pathak Shanti Colony Steel Gate PO PS Saraidhela DIST Dhanbad	Petitioner Advocate(s) AKRITI SHREE 9334797367 Respondent Advocate(s):- INDRAJIT SINHA 9334710621	Petitioner Advocate(s) VIKRANT NARAYAN VASUDEVA Respondent Advocate(s) NONE
80	SLP (CRL) No. 3000/2020 Diary No. 11768/202 0	Cr. Rev.	1153/2016	1. Nita Srivastava wife of Prakash Kumar, daughter of N. K.Srivastava 2. Megha Kumari aged about 15 years, daughter of Prakash Kumar Petitioner No.2 being minor is represented through her mother Petitioner No.1 Nita Srivastava, both presently residing at FlatNo.324, Block No.3, Vijaya Garden, Baridih, P.O & P.S Birsanagar, Town-Jamshedpur, District-East Singhbhum Versus Prakash Kumar son of C.D Prasad, resident of A/4-41, AnandVihar, Kharangajhar, P.O & P.S-Govindpur,	Petitioner Advocate(s) ALTAF HUSSAIN 9431383060 Respondent Advocate(s):- SHESHANK SHEKHAR 9386172827	Petitioner Advocate(s) PAI AMIT Respondent Advocate(s) O. P. BHADANI (Dead / Retired / Elevated) RAJAT BHARDWAJ

				Town-Jamshedpur,District-East Singhbhum		
81	SLP (CRL) No. 12607/202 3 Diary No. 37709/202 3	Cr. Rev	304/2019	Priya Mishra (P) – W/o Ram Binod Jha R/o Q.No. 1051 Sector 6/A P.O. Sector 6, P.S. Sector 4, Bokaro Steel City versus Ram Binod Jha S/o Niranjan Jha, R/o Q.No 2019, Sector 4F, P.O. and P.S. Sector-4, Bokaro Steel City	Petitioner Advocate(s) PRASHANT PALLAV 9430796366 Respondent Advocate(s):- ARVIND KUMAR CHOUDHARY 9934148065	Petitioner Advocate(s) SIDDHARTH JAIN Respondent Advocate(s) KUMAR SAMBHRANT KRISHNA
82	SLP (CRL) No. 5896/2024 Diary No. 7336/2024	Cr. Rev	440/2022	Dinesh Kumar Mahto Alias Dinesh Kumar Mahato Address-RO Vill AND PO Jhabari PS Silli DIST Ranchi versus State of Jharkhand And Rina Kumari Alias Rina Devi Alias Reena RO Bhuinyadih Poshiwadih PS & Dist Puruliya	Petitioner Advocate(s) SUNIL KUMAR MAHTO 9334711874 Respondent Advocate(s):- SHAILESH SINHA 9431576758	Petitioner Advocate(s) MOHINI PRIYA Respondent Advocate(s) MADHUSMITA BORA

83	SLP (CRL) No. 8191/2022 Diary No. 25376/202 2	Cr. Rev	764/2016	Amar Kant Jha,(P) s/o late Maheshwar Jha, r/o village- Redhi, PO-Dubrajpur, PS-Godda (M), District-Godda, at present PremaBhawan, Sitala Nagar, Shivpur, PO+PS-Godda (T), District-Godda versus Smt. Karuna Devi, w/o Sri Amar Kant Jha, r/o village-Redhi, PS-Godda (M), District-Godda.	Petitioner Advocate(s) UDAY KANT THAKUR 9431585193 Respondent Advocate(s):- LAKHAN CHANDRA ROY 9431312618	Petitioner Advocate(s) RANJAN NIKHIL DHARNIDHAR Respondent Advocate(s) None
84	SLP (CRL) No. 1148/2021 Diary No. 28495/202 0	Cr. Rev.	1080/2016 & 341/2013	Bablu Sona Address - S/o Jabdul Sona R/O Slag Road Nehru Colocny PO PS Sakch Town JAMSHEDPUR Distt. East Singhbhum. versus Pinki Kumari Address - R/O Ndhru Colony Slag Road Nehru Colocny PO PS Sakch Town JAMSHEDPUR Distt. East Singhbhum.	Petitioner Advocate(s) ABHAY KR. CHATURVEDY 9431382511 Respondent Advocate(s):- ABHAY KR. TIWARI 9471315155	Petitioner Advocate(s) RACHITTA RAI Respondent Advocate(s) None
85	Special Leave Petition (Civil) No. 26658/2019 @ 27944/2019 XVII	M.A. 161/2005	Compensation Matter	D.M. UNITED INDIA INSURANCE CO Ltd Address - Laljee Heerjee Road, Main Road, Ranchi Versus PARMILA DEVI And ORS Address - VILL - THUP, PS -PANKI PO - PANKI DIST - PALAMAU AT PRESENT VILL - ZIMA PS- KURU PO-	Petitioner Advocate(s) D.C.GHOSH Respondent Advocate(s):- ASHUTOSH ANAND 9431107887	No Record Found

				KURU DIST - LOHARDAGA		
86	Special Leave Petition (Civil) No. 25436/2019 @ 36510/2019 XVII	M.A. 333/2014	Compensation Matter	UTTAM KUMAR SINGH Address - SON OF T N SINGH R O OF 262 C RADIO MAIDAN P O AGRICO P S SITARAMDERA TOWN JAMSHEDPUR Versus BIPINDRA SINGH AND ORS Address - SON OF LATE KISHORI PRASAD SINGH R O OF ROAD NO 3 SANKOSAI MANGO P O AND P S MANGO TOWN JAMSHEDPUR	Petitioner Advocate(s) DILIP KR. KARMAKAR 9835113993 Respondent Advocate(s):- ANURAG KASHYAP 993468800	Petitioner Advocate(s) MANJEET CHAWLA Respondent Advocate(s) DEEPAK AGRAWAL
87	Special Leave Petition (Civil) No. 7486/2021 @ 12847/2021 XVII	M.A. 67/2015	Compensation Matter	SAHDEO RAWANI AND ORS Address - SON OF LATE PYARI RAWANI RESI OF VILL PAHARDAHA PO FULCHI PS GANDEY DIST GIRIDIH JHARKHAND Versus DIPAK KUMAR JAIN AND ORS Address - SON OF BISHESHWAR PRASAD JAIN RESI OF SAGARBHANGA ZONAL CENTRE G 12 PO AND PS DURGAPUR DIST BURDWAN WEST BENGAL	Petitioner Advocate(s) ARVIND KR. LALL 9334714390 Respondent Advocate(s):- DEBESH CH. GHOSH	Petitioner Advocate(s) ANURADHA MUTATKAR Respondent Advocate(s) AMIT KUMAR SINGH

				ROYAL SUNDARAM ALLIANCE		
				INSURANCE CO LTD REPRESENTED		Petitioner Advocate(s)
	Special Leave			THROUGH ITS SRI RAM	Petitioner Advocate(s)	Tellioner Advocate(s)
	Petition (Civil) No. 88 13645/2021 @			Address - S/O ARUNACHALAM R/O	ASHUTOSH ANAND	G. BALAJI
00		M.A.	Compensation	SUBRAMANYAM BUILDING CLUB HOUSE	9431107887	
88		103/2020	Matte	ROAD PO PS AND DIST CHENNAI		Respondent
	19693/2021			Versus	Respondent Advocate(s):-	
	XVII			SAVITRI DEVI		Advocate(s)
				Address - VILL CHIDAG PO AND PS RATU		None
				DIST RANCHI		
				NATIONAL INSURANCE CO LTD		Petitioner Advocate(s)
		M.A. 279/2018		Address - REGD OFFICE 3 MIDDLETON	Petitioner Advocate(s)	
	Special Leave Petition			STREETCALCUTTA WEST BENGAL	ALOK LALL	
	(Civil) No.			Versus	9835164840	AMIT KUMAR SINGH
89	3319 /2022	&	Compensation Matter	JAGDISH PANDIT	Despendent Adverte(s)	
	@	M.A.	Matter	Address - RO VILL MINA BAZAR WEST	Respondent Advocate(s):-	Respondent
	30856/2021	210/2011		MAHARAJPUR NAYA TOLA PS TALJHARI	YASIR ARFAT	·
	XVII			PO SAKRIGALI PANCHAYAT KALYANI	9939955860	Advocate(s)
				DIST SAHIBGANJ JHARKHAND		None
90	Special Leave	M.A. 103/2015		MS JAI MAA DURGA STONE CHIPS I C	M.A. 103/2015 - Petitioner	
	Petition	&	Compensation	DINESH MEHTA	Advocate(s)	
	(Civil) No.	M.A. 57/2015	Matter	Address - SON OF CHOHAN MAHTO RESI	ARVIND KR. LALL	
	4591/2022			OF VILL DUMRAON PO AND PS ICHAK	9334714390	
	@ 31646/2021			DIST HAZARIBAGH JHARKHAND	Respondent Advocate(s):-	
	XVII			Versus	ATANU BANERJEE	
				RITA DEVI AND ORS		

			Address - WIFE OF SRI ASHOK KUMAR AGARWAL RESI OF VILL GOMIA NEAR BHAGAT AHRA PO AND PS GOMIA DIST BOKARO JHARKHAND	9835163582 M.A. 57/2015- Petitioner Advocate(s) ATANU BANERJEE 9835163582 Respondent Advocate(s):- ALOK LALL 9835164840	
91	Special Leave Petition (Civil) No. 10635/2022 @ 17173/2022 XVII	Compensation Matter	Suchita Kerketta And Ors Address - WO LATE DAVID KERKETTA RO VILL NAUDIHA PO NAUDIHA PS GHAGHRA DIST GUMLA Versus Kusum Prakash And Anr Address - SO SRI SONEY LAL RO GALI NO 2 SHYAM BIHAR COLONY EAST NARICH TEH ETMADPUR PO AND PS ALKAD DAULA DSIT AGRA UP	Petitioner Advocate(s) ARVIND KR. LALL 9334714390 Respondent Advocate(s):- AMIT MISHRA, MANISH KUMAR 9835171058	Petitioner Advocate(s) NANDINI SEN MUKHERJEE Respondent Advocate(s) AMAN GUPTA[R-1] RANJAN KUMAR PANDEY[R-2]

92	Special Leave Petition (Civil) No. 20216/2022 @ 20486/2022 XVII	M.A. 304/2020	Compensation Matter	RAMSHEELA DEVI Address - RO NAVRANG MARKET PURANA PETROL PUMP TOWN JADUGORA PO JADUGORA PS JADUGORA DIST SINGHBHUM EAST Versus PURAN CHANDRA SWASI Address - RO A 64/506 UCL COLONY JADUGORA TOWN JADUGORA PO PS JADUGORA DIST SINGHBHUM EAST	Petitioner Advocate(s) PRADIPTO MITRA 9934308164 Respondent Advocate(s):- CHANDRAJEET MUKHERJEE 9431173566	Petitioner Advocate(s) SURESHAN P. Respondent Advocate(s) MANOJ C. MISHRA
93	Special Leave Petition (Civil) No. 3033/2024 @ 20807/2022 XVII	M.A. 248/2014	Compensation Matter	THE NATIONAL INSURANCE COMPANY LIMITED Address - OFFICE AT HINDUSTAN BUILDING BISTUPUR Versus MANTU MAHATO AND ORS Address - SON OF LATE GASHI RAM MAHATO RES OF PARDIH INDRA COLONY PO AND PS M G M	Petitioner Advocate(s) ALOK LALL 9835164840 Respondent Advocate(s):- DILIP KR. CHAKRAVORTY 9431173380	Petitioner Advocate(s) VATSALYA VIGYA Respondent Advocate(s) None

94	Special Leave Petition (Civil) No. 9959/2023 @ 6095/2023 XVII	M.A. 190/2015	Compensation Matter	PADMAWATI DEVI AND ORS Address - WIFE OF LATE NAGESHWAR PRASAD MAHATHA RES OF VILL MAYARANI TOLA RAJDHANWAR PS DHANWAR Versus SRI ISHWARI PRASAD ALIAS ISHWARI YADAV AND ORS Address - SON OF KESHO YADAV RES AT MOLANACHAK PS SHERGHATI Icici Lombard General Insurance	Petitioner Advocate(s) PRABHASH CH. SINHA 9430365325 Respondent Advocate(s):- NANDA KUMARI 9835438683	Petitioner Advocate(s) MITHILESH KUMAR SINGH Respondent Advocate(s) None
95	Special Leave Petition (Civil) No. 7100/2023 @ 10231/2023 XVII	M.A. 192/2016	Compensation Matter	Company Ltd Through Dipankar Roy Manager Legal Address - SO DILIP KUMAR ROY MANAGER LEGAL HAVING WORKING AT BRANCH OFFICE SITUATED AT OPPOSITE TIRATH MANSION NEAR OVER BRIDGE MAIN ROAD PO PS DORANDA RANCHI Versus Amrit Jain And Ors Address - SO LATE RAJENDRA KUMAR JAIN ALIAS RAJENDRA KUMAR LODHA RO PLOT NO B 27 CITY CENTRE SECTOR I V B S CITY DIST BOKARO JHARKHAND	Petitioner Advocate(s) BIBHASH SINHA Respondent Advocate(s):- MUKESH KUMAR	Petitioner Advocate(s) MITHILESH KUMAR SINGH Respondent Advocate(s) None

96	Special Leave Petition (Civil) No. 12228/2023 @ 13982/2023 XVII	M.A. 104/2009 & M.A. 159/2009	Compensation Matter	MANGRI DEVI And ORS Address - W O LATE BHADRU MODI RESIDENT OF VILLAGE MODIDIH PO PS JAIPUR DIST PURULIA AND AT PRESENT RESIDING AT DHORI 5 NUMBER DHAURA PO PS BERMO DIST BOKARO Versus THE ORIENTAL INSURANCE CO.LTD. Address - THROUGH ITS DIVISIONAL MANAGER BOKARO DIVISION SECTOR 4 CITY CENTRE B 24 BOKARO STEEL CITY PO PS DISTRICT BOKARO	M.A. 104/2009 Petitioner Advocate(s) ARVIND KR. LALL 9334714390 Respondent Advocate(s):- PRATYUSH KUMAR 9006750622 M.A. 159/2009 Petitioner Advocate(s) PRATYUSH KUMAR 9006750622 Respondent Advocate(s):- RAJESH KUMAR MAHTHA, ARVIND KR LALL 9334714390	Petitioner Advocate(s) NANDINI SEN MUKHERJEE Respondent Advocate(s) None
97	Diary No. 24249/2023 XVII	M.A. 618/2016	Compensation Matter	Meena Rani Devi And Anr Address - WO MAHABIR PRASAD MAHTO RO MACHANTAND PO BATBINOR PS SIYALJORI CHANDANKIYARI DIST BOKARO Versus Santosh Kumar And Ors Address - SO MAHENDRA PRASAD RO ROAD NO 3 RAJ NAGAR C S COMPLES CENTRAL COLONY MAKOLI PO AND PS DIST BOKARO	Petitioner Advocate(s) SURAJ SINGH 9470999036 Respondent Advocate(s):- RISHI RAJ VERMA 9528273501	Petitioner Advocate(s) VISHAL ARUN MISHRA Respondent Advocate(s) None

98	Diary No 29540/2023 XVII	M.A. 517/2017	Compensation Matter	Sunil Kumar Kushwaha Address - SO RAMAWATAR KUSHWAHA RO GORIYARI BAG RAMGARH CANTT PO AND PS AND DIST RAMGARH JHARKHAND Versus Katragadda Satyanarayana And Anr Address - SO PITCHAIAH RO D NO 11 111 A VARDA STREET ELURU ROAD GUDIVADA DIST KRISHNA ANDHRA PRADESH	Petitioner Advocate(s) SUDHIR KUMAR SHARMA 9431500871 Respondent Advocate(s):- ALOK LALL 9835164840	Petitioner Advocate(s) SHAGUFA SALIM Respondent Advocate(s) None
99	Special Leave Petition (Civil) No. 18887-18888 /2023 @ 30546/2023 XVII	M.A. 147/2018	Compensation Matter	SHANTI DEVI Address - RO OF VILL KURUM PO PALU VIA ORMANJHI PO ORMANJHI DIST RANCHI Versus AKASH KUMAR SINGH Address - RESI AT GARI KHANA HARMOO ROAD PS SUKHDEO NAGAR PO RANCHI GPO DIST RANCHI	Petitioner Advocate(s) ARVIND KR. LALL 9334714390 Respondent Advocate(s):-	Petitioner Advocate(s) NANDINI SEN MUKHERJEE Respondent Advocate(s) PRERNA MEHTA[R-2]
		M.A. 43/2018	Compensation Matter	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS MANAGEMENT TRAINEE PURNENDU CHATTERRJEE Address - SO SHANKAR CHATTERJEE RO B 10 293 KALYANI NADIA PO AND PS	Petitioner Advocate(s) CHANDRAJIT MUKHERJEE 9431173566 Respondent Advocate(s):- ARVIND KUMAR CHOUDHARY	

		KALYANI DIST KOLKATA WEST BENGAL Versus SHANTI DEVI Address - RO VILL KURUM PO PALU VIA ORMANJHI PS ORMANJHI DIST RANCHI JHARKHAND	9934148065
M.A. 361/2018	Compensation Matter	ASHUTOSH KUMAR ALIAS ASHUTOSH PRASAD ALIAS NIKHIL KUMAR Address - RO OF VILL PALU PO PALU VIA ORMANJHI PS ORMANJHI DIST RANCHI Versus AKASH KUMAR SINGH Address - AT GARI KHANA HARMOO ROAD PS SUKHDEO NAGAR POST RANCHI GPO DIST RANCHI	Petitioner Advocate(s) ARVIND KR. LALL 9334714390 Respondent Advocate(s):- AMIT KUMAR DAS 9431391422
M.A. 261/2018	Compensation Matter	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS MANAGEMENT TRAINEE SRI PURNENDU CHATTERJEE Address - SO SANKAR CHATTERJEE RO B10 293 KALYANI NADIA PO AND PS KALYANI DIST KOLKATA WEST BENGAL Versus ASHUTOSH KUMAR ALIAS ASHUTOSH PRASAD ALIAS NIKHIL KUMAR Address - RO GARI KHANA HARMOO ROAD PS SUKHDEO NAGAR DIST	Petitioner Advocate(s) AMIT KUMAR DAS 9431391422 Respondent Advocate(s):-

			RANCHI JHARKHAND		
100	Special Leave Petition (Civil) No. 25250/2023 M.A. 45/2016 @ 42222/2023 XVII	Compensation Matter	Anand Bara Address - SON OF LATE BERNARD BARA RES OF VILL KADRU NEAR ARGORA RAILWAY STATION PO HINOO PS ARGORA Versus Subodh Kumar Gupta And Ors Address - LATE BINDESHWAR GUPTA RES NEAR RAM MANDIR CHUTIA PO AND PS CHUTIA	Petitioner Advocate(s) CHANDRAJIT MUKHERJEE 9431173566 Respondent Advocate(s):- ALOK LALL 9835164840	Petitioner Advocate(s) KAUSHIK LAIK Respondent Advocate(s) UMANG SHANKAR[R-3]
101	Diary No 44022/2023 M.A. 130/2016 XVII	Compensation Matter	The New India Assurance Company Limited Through Its Division Office I Address - P P COMPOUND PO RANCHI PS CHUTIA DIST RANCHI JHARKHAND Versus Sanjay Kumar Agrawal And Ors Address - SO LATE SHIVLAL AGRAWAL RO MISSION CHOWK GUMLA ROAD LOHARDAGA PO AND PS AND DIST LOHARDAGA JHARKHAND	Petitioner Advocate(s) MANISH KUMAR 9835171058 Respondent Advocate(s):- ASHUTOSH ANAND 9431107887	

102	Special Leave Petition (Civil) No. -7330/2024 @ 50608/2023 XVII	M.A. 449/2016	Compensation Matter	The Divisional Manager The United India Insurance Company Ltd Address - BHAGALPUR PO AND PS AND DIST BHAGALPUR BIHAR Versus Janob Bewa And Ors Address - WO LATE JALAL MIYA RO VILL RAJPOKHAR PS PAKURIYA SUB DIVISION PAKUR DIST PAKUR JHARKHAND Priyanka Singh	Petitioner Advocate(s) DEBESH CH. GHOSH Respondent Advocate(s):- MD. YASIR ARAFAT 9939955860	Petitioner Advocate(s) MOHIT PAUL Respondent Advocate(s) None
103	SLP Civil No. 7382/2023	C.M.P 194/2021	Matrimonial Matter (Divorce)	Address- W/o Sunil Kumar Singh, resident of H. No. 67, Ground Floor, Dimna Road, P.O. & P.S Mango, Town- Jamshedpur, District-East Singhbhum, Presently residing at Village- Masnodih, P.O. & P.S. Domchanch, District- Koderma V/s Sunil Kumar Singh & Others Address- Son of Late Ramdhari Singh, resident of H. No. 67, Ground Floor, Dimna Road, P.O. & P.S Mango, Town- Jamshedpur, District-East Singhbhum	Petitioner Advocate(s) DEEPAK KR. BHARTI 9835166777 Respondent Advocate(s):- RAVI PRAKASH MISHRA 9709834690	Petitioner Advocate(s) SHANTANU KUMAR Respondent Advocate(s) SANPREET SINGH AJMANI[R-1]

Details of cases men	Details of cases mentioned in the list received from the Hon'ble Supreme Court identified for the Special Lok Adalat to be held in the Supreme Court						